

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1329  
ANSWERED ON:30.07.2003  
PROCUREMENT OF EQUIPMENTS  
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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

(a) whether the Government have devised a new tendering process for procurement of equipments for Government owned telecom companies; and

(b) if so, the aim and objective of the said process and its salient features?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI , PRADHAN)

(a) No, Sir. However, codification of the procurement manual has been carried out by BSNL (Bharat Sanchar Nigam Limited)/MTNL (Mahanagar Telephone Nigam limited)

(b) The details of aim & objective of the tendering process are as under:

(i) To expedite the procurement process in the present competitive market.

(ii) To enhance transparency in the procurement process so as to provide fair and equal opportunity to all vendors.

The Salient features of the tendering process are given as under:

(i) A calendar of procurement will be available on the Web Site of the concerned PSU indicating the equipment's/items likely to be procured, their tentative quantity, specification etc. for the information of bidders.

(ii) The performance security to be submitted should be equal to 5% of the value of purchase order.

(iii) The notice period of termination of the contract due to default has been reduced from 30 days to 15 days.

(iv) The overall delivery period & monthly delivery schedule shall be clearly defined in the bid document/APO (Advance Purchase Order) depending upon the type of equipment/ item being procured.